

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Union Cooperative Banks & Credit Societies New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Urban Cooperative Banks and Credit Societies, New Delhi, for the year 1980-81.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-4482/82].

(व्यवधान)

अंतिम महोदय : नों-कांफोडेंस में आ रहा है, वैसे कर लोजिये।

(व्यवधान)

ANNUAL REPORT OF NATIONAL CO-OPERATIVE CONSUMERS' FEDERATION OF INDIA LIMITED, NEW DELHI, FOR 1981-81.

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Consumers' Federation of India Limited, New Delhi, for the year 1980-81 along with Accounts and the Audit Report thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the Report mentioned at (1) above.

[Placed in Library. See No. LT-4484/82].

ASSISTANT COMMANDANT, GENERAL DUTY BRANCH, (PILOT/NAVIGATOR) RECRUITMENT RULES, 1982.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): I beg to lay on the Table—

A copy of the Assistant Commandant, General Duty Branch, (Pilot/Navigator) Recruitment Rules 1982 (Hindi and English versions) published in Notification No. S.R.O. 192 in Gazette of India dated the 7th August, 1982, under sub-section (3) of section 123 of the Coast Guard Act, 1978.

[Placed in Library. See No. LT-4485/82].

PREVENTION OF FOOD ADULTERATION (FORTH-AMENDMENT) RULES, 1982, ANNUAL REPORT OF CENTRAL COUNCIL FOR RESEARCH IN YOGA AND NATUROPATHY, NEW DELHI FOR 1978-79 AND 1979-80. STATEMENT FOR DELAY AND A STATEMENT CORRECTING REPLY TO U.S.Q. NO. 2911 DT. 11.3.82. RE: ARTICLES RECEIVED FROM FOREIGN COUNTRIES AS GIFTS BY INDIAN RED CROSS SOCIETY, DELHI

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): I beg to lay on the Table—

(1) A copy of the Prevention of Food Addleteration (Fourth-Amendment) Rules, 1982 (Hindi and English versions) published in Notification No. G.S.R. 422(E) in Gazette of India dated the 24th May, 1982 together with a corrigenda thereto published in Notification No. 504(E) in Gazette of India dated the 20th July, 1982 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954.

[Placed in Library. See No. LT-4486/82].

(2) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Yoga and Naturopathy, New Delhi,

for the years 1978-79 and 1979-80 along with Accounts and the Audit Report thereon.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT-4487/82.]

(4) A statement (Hindi and English versions) (i) correcting reply given on the 11th March, 1982 to Unstarred Question No. 2911 by Shri Nihal Singh regarding articles received from foreign countries as gifts by Indian Red Cross Society, Delhi, and (ii) giving reasons for delay in correcting the reply.

[Placed in Library. See No. LT-4488/82.]

#### DELHI CO-OPERATIVE SOCIETIES (AMENDMENT) RULES

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table—

a copy of the Delhi Co-operative Societies. (Amendment) Rules, 1982 Hindi and English versions) published 1982 in Notification No. F 15/65-73/Coop. in Delhi Gazette dated the 24th May, 1982, under sub-section (3) of section 97 of the Delhi Cooperative Societies Act, 1972.

[Placed in Library. See No. LT-4489/82.]

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, REVIEW ON AND ANNUAL REPORTS OF NATIONAL INSURANCE COMPANY LIMITED, CALCUTTA, FOR 1981 AND UNITED INDIA INSURANCE COMPANY LIMITED, MADRAS, FOR 1981 AND NEW INDIA ASSURANCE COMPANY LIMITED BOMBAY, FOR 1981.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English

versions) issued under the Central Excise Rules, 1944—

(i) G.S.R. 518(E) published in Gazette of India dated the 9th August, 1982 together with an explanatory memorandum making certain amendments to Notification No. 120/81-CE dated the 15th May, 1981.

(ii) G.S.R. 519(E) published in Gazette of India dated the 9th August, 1982 together with an explanatory memorandum exempting compressors used for the manufacture of water coolers from Excise Duty.

[Placed in Library. See No. LT-4490/82.]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

(a) (i) Statement regarding Review by the Government on the working of the National Insurance Company Limited, Calcutta, for the year 1981.

(ii) Annual Report of the National Insurance Company Limited Calcutta, for the year 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4491/82.]

(b) (i) Statement regarding Review by the Government on the working of the United India Insurance Company Limited, Madras for the year 1981.

(ii) Annual Report of the United India Insurance Company Limited, Madras, for the year 1981 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4492/82.]

(c) (i) Statement regarding Review by the Government on the